

ITEM NO.85

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 15984/2018

PREM SINGH CHAUHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. Arijeet Singh, Adv.
Mr. B.K. Bhardwaj, Adv.
Mr. D.V. Singh, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the learned counsel for
the petitioner to cure the defects pointed out by the Registry.

(NEELAM GULATI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER